

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

3) IA/745/2023  
C.P. (IB)/1234(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: State Bank of India

Vs.

Vidarbha Industries Power Limited

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

**IA 745/2023:**

The hard copy of the Application is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Application to this Bench before the next date of hearing. List this matter on **15.03.2023** at 12.00pm.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

KULDIP KUMAR KAREER  
Member (Judicial)